

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.07.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 66/BB/2017	For hearing IA 297/19 – For avoidance of undervalued transaction	Sec 7 of I&B code 2016	Axis Bank Ltd	Cyril Amarchand Mangaldas	Lotus Shopping Centres Pvt. Ltd.	Thiru & Thiru, Advocates Shri Milind Dange Counsel for RP

ADVOCATE FOR PETITIONER/s:

*Shiva for Argues
Partner*

— Applicant

Shiva

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Shiva, learned Counsel for the Applicant in IA.No.297/19. At the request of the learned Counsel for the Applicant, post the case on **29.07.2019**.

Verified

Shruthi
MEMBER (T)

Shruthi
MEMBER (J)

Shruthi
Court Officer